

Transfer of sophisticated technology by Hungary to India

1197. SHRI RAMANAND YADAV:
SHRIMATI SAROJ
KHAPARDE;
SHRIMATI AMARJIT KAUR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any plan for transfer of sophisticated technology on licence from Hungary to India;

(b) if so, what are the items likely to be covered under such a plan; and

(c) what are the proposed terms for the agreement in this regard between the two countries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) to (c) There is no specific plan under consideration of the Government for transfer of sophisticated technology on licence from Hungary to India. However, during the meetings of the Indo-Hungarian Joint Commission possibilities of obtaining technical collaboration from Hungary for various projects in India such as the manufacture of internal buses, alumina, titanium dioxide, special pig iron, basic drugs and processing of tungsten ore etc. have been discussed. The import of technology from Hungary is generally on a commercial basis on mutually acceptable terms between the concerned organisations in the two countries and in accordance with the guidelines of the Government.

Management Information Report on Solid State Physics Laboratory, Delhi

1198. SHRI SADASIV BAGAIT-KAR:
DR. BHAI MAHAVIR:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Management Information Report 1976 on Solid State Physics Laboratory Delhi was not looked into by the

Electronics Development Panel but by Lt. General Sapra;

(b) if so, what are the reasons therefor;

(c) when Lt. General Sapra submitted his report and whether it has been placed on the Table of Parliament if not, what are the reasons therefor;

(d) whether it is a fact that Lt. General Sapra found the facts mentioned in M.I.R. that the claims of success of S.P. Laboratory could not be substantiated and that the top priority I.R. Defectors Project had been shown a disfavour; and

(e) if so, what action has been or is being taken on Lt. General Sapra's report?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND DEPARTMENTS UNDER THE CHARGE OF PRIME MINISTER (SHRI C. P. N. SINGH): (a) No, Sir.

(b) Does not arise.

(c) The Study was submitted in November, 1978. As it was a Departmental study, it was not required to be placed on the Table of the House.

(d) and (e) Only two technical comments were made in the study. These have been taken into account in the development of the work.

Manufacture of Solar Cells and Microwave Ferrite Isolations

1199. SHRI SADASIV BAGAIT-KAR:

Will the Minister of DEFENCE be pleased to state:

(a) what is the number of solar cells and micro-wave ferrite isolations manufactured so far and how much foreign exchange saved by utilising the technology developed for these devices for which S-L.P. Laboratory was given the Import Substitution Awards;